

**Government of Jammu and Kashmir**  
**General Administration Department**  
Civil Secretariat, Jammu.

**NOTIFICATION**  
**Jammu, the 27<sup>th</sup> of May, 2020**

**S.O.179.** -In exercise of powers conferred by Section 93 of the Jammu and Kashmir Reorganization Act, 2019, and S.O. 3937 (E) dated 31<sup>st</sup> October, 2019, read with Order issued in terms of sub-clause (i) of clause (c) of the Proclamation issued by the President dated 31<sup>st</sup> October, 2019, the Lieutenant Governor of Union Territory of Jammu and Kashmir is pleased to direct that:-

- (i) A person appointed to be Chairman of the Public Service Commission for the Union Territory of Jammu and Kashmir shall, before he/she enters upon his/her office, make and subscribe before the Lieutenant Governor of Union Territory of Jammu and Kashmir, or some person appointed in that behalf by him, an oath or affirmation according to Form-I annexed to this notification.
- (ii) A person appointed to be Member of the Public Service Commission for the Union Territory of Jammu and Kashmir shall, before he/she enters upon his/her office, make and subscribe before the Chairman of the Commission, or some person appointed in that behalf by him, an oath or affirmation according to Form-II annexed to this notification.

By order of the Lieutenant Governor.

Sd/-  
(Dr. Farooq Ahmad Lone) IAS  
**Secretary to the Government**  
Dated:27.05.2020

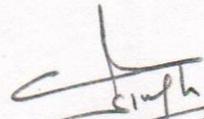
No: GAD(Ser)IAS/40/2015

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.

27/5/2020

3. Principal Secretary to the Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioners/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Kashmir/Jammu.
10. Chairman, J&K Special Tribunal.
11. All Heads of Departments/Managing Directors.
12. All Deputy Commissioners.
13. Director, Information, J&K.
14. Secretary, J&K Public Service Commission.
15. Director, Estates, J&K.
16. Director, Archives, Archaeology and Museums, J&K.
17. Secretary, J&K Services Selection Board.
18. General Manager, Government Press, Jammu/Srinagar.
19. Private Secretary to Lieutenant Governor.
20. Private Secretary to Advisor (S) to Lieutenant Governor.
21. Private Secretary to Advisor (F) to Lieutenant Governor.
22. Private Secretary to Advisor (B) to Lieutenant Governor.
23. Private Secretary to Advisor (BK) to Lieutenant Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Secretary to the Government, General Administration Department.
26. Incharge Website, GAD.
27. Government Order file/Stock file.

  
(Charandeep Singh), 27/5/2020

**Additional Secretary to the Government.**

**FORM - I**  
**OATH FOR CHAIRMAN**

"I \_\_\_\_\_, do swear in the name of God/do solemnly affirms that I will bear true faith and allegiance to the Constitution of India as by law established, that I will duly and faithfully perform the duties of my office as Chairman of the Public Service Commission without fear or favour, affection or ill-will and that I will uphold the Constitution and the Laws".

I further do swear in the name of God/do solemnly affirm that I will not directly or indirectly communicate or reveal to any person or persons any matter which shall be brought under my consideration or shall become known to me as the Chairman of the Commission except as may be required for the due discharge of my duties as Chairman of the Jammu and Kashmir Public Service Commission.

*C.S. 27/5/2020*

Jammu

Dated: \_\_\_\_\_

(\_\_\_\_\_)

Lieutenant Governor, J&K

**FORM – II**  
**OATH FOR A MEMBER**

“I \_\_\_\_\_, do swear in the name of God/do solemnly affirms that I will bear true faith and allegiance to the Constitution of India as by law established, that I will duly and faithfully perform the duties of my office as Member of the Public Service Commission for the Union Territory of Jammu and Kashmir without fear or favour, affection or ill-will and that I will uphold the Constitution and the Laws”.

I further do swear in the name of God/do solemnly affirm that I will not directly or indirectly communicate or reveal to any person or persons any matter which shall be brought under my consideration or shall become known to me as Member of the Commission except as may be required for the due discharge of my duties as Member of the Jammu and Kashmir Public Service Commission.

*Handwritten signature and date:*  
27/5/2022

(\_\_\_\_\_)

Jammu

Dated: \_\_\_\_\_

Chairman,  
J&K Public Service Commission